

(क) क्या राजस्थान सरकार ने गंगानगर में एक उर्वरक कारखाना स्थापित करने की योजना बनाई है ;

(ख) क्या इस कारखाने के लिए एक गांव को खाली करा कर भूमि का अधिग्रहण कर लिया गया था ;

(ग) यदि हां, तो इस योजना की वर्तमान स्थिति क्या है ; और

(घ) क्या अब इस क्षेत्र में एक उर्वरक कारखाना स्थापित करने की व्यवस्था की गई है और यदि हां, तो यह कारखाना कब तक स्थापित किया जाएगा ?

पेट्रोलियम, रसायन और उर्वरक मंत्रालय
में राज्य संत्री (श्री दलवीर सिंह) : (क) से (ग). गंगानगर में उर्वरक परियोजना लगाने के लिए राजस्थान सरकार से कोई प्रस्ताव नहीं है जो भारत सरकार के विचाराधीन है।

(घ) जी, नहीं।

Bringing All State Electricity Boards under Direct Control of Centre

2312. SHRI ARVIND NETAM : Will the Minister of ENERGY be pleased to state:

(a) whether Government are thinking to nationalise all the State Electricity Boards to bring them under their direct control as the vital energy of the whole country is upset by the inefficient operations of Electricity Boards;

(b) what has been the effect of massive power cuts during the last 10 years on the production and inflation of the country as a whole;

(c) whether it is a fact that State Electricity Boards are unable to pay their suppliers for the last three months and hence huge power pro-

jects, transmission lines, etc., are way behind Schedule, resulting in blockade of Central Government's funds; and

(d) if so, the steps to be taken or already taken by Government in this connection?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) While the Government of India is concerned about improving the efficiency of the State Electricity Boards, there is no proposal to nationalise them and bring them under their direct control. But Government of India will be willing to take over the management of any SEB if the concerned State made an offer.

(b) As a result of power shortage, States have imposed some power cuts on various categories of consumers due to which industrial production has been affected adversely to some extent although other factors like labour, raw materials etc. also affected the industrial production. It is difficult to quantify accurately the losses in production and other economic consequences resulting from power cuts. However, utmost priority has been given to agricultural pumps in the matter of power supply.

(c) and (d). Even though some State Electricity Boards have been earning profits, many SEBs have recently reported current financial liquidity problems.

While the prime responsibility for improvement in the performance of the State Electricity Boards rests with the State Governments, the Central Government have issued guidelines from time to time to improve the working of the State Electricity Boards. These guidelines cover, *inter alia*, improvement in the financial performance of the State Electricity Boards through betterment of plant and equipment and increased capacity utilisation, nationalisation of tariff structure, control over manpower and

inventory and better project management. Emphasis has also been laid on reduction of transmission and distribution losses through balanced investment on generation, transmission and distribution and implementation of system improvement schemes.

Mine tragedy in Jagannath Colliery

2313. SHRI B. D. SINGH:

SHRI TRILOK CHAND:

SHRI JAGPAL SINGH:

SHRI VIJAY KUMAR
YADAV:

SHRIMATI GEETA
MUKHERJEE:

Will the Minister of ENERGY be pleased to state:

(a) whether in a recent coal mine tragedy in Jagannath Colliery of Western Coalfields in Bihar a number of workers were killed;

(b) if so, details thereof;

(c) the result of the inquiry, if any, conducted into the incident; and

(d) action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). An accident occurred at Jagannath Quarry near Talcher of Orissa Area of Central Coalfields Ltd., on 24-6-1981 in which 14 persons received burns of whom 10 succumbed to injuries later.

(c) and (d). Inquiry by a High Powered Committee constituted by the coal company reveals that the persons received burn injuries from a cloud of heated ash material which suddenly rolled down on them from a height which could not have been foreseen. It has been decided to constitute a Court of Inquiry to inquire into the causes and circumstances of the accident.

भोपाल-इन्दौर क्षेत्र में दूरदर्शन सुविधा

2314. श्री फूल चन्द वर्मा :

श्री प्रताप भानु शर्मा :

क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य भारत के भोपाल-इन्दौर क्षेत्र में दूरदर्शन सुविधा उपलब्ध कराने के लिए सरकार द्वारा अब तक क्या प्रयास किए गए हैं;

(ख) इस सम्बन्ध में भविष्य में क्या कार्यवाही किए जाने का प्रस्ताव है; और

(ग) तत्संबन्धी व्यौरा क्या है ?

सूचना और प्रसारण मंत्री: (श्री बलरत्न साठे) : (क) से (ग). मनाघनों की कमी के कारण भोपाल में दूरदर्शन केन्द्र और इन्दौर में रिले केन्द्र की स्थापना की छटी योजना में शामिल नहीं किया जा सका। तथापि, अल्पसमय में निधि के अन्तर्गत इन्दौर में दूरदर्शन रिले केन्द्र स्थापित करने की संभावना का पता किया जा रहा है।

Increase in Prices of Petrol and Petroleum Products

2315. SHRI H. MOHSIN:

SHRI JYOTIRMOY BOSU:

Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the prices of petrol and some other petroleum products were increased recently;

(b) what are the reasons;

(c) what is the additional revenue expected by way of excess Central excise duty; and

(d) what effect has been noticed on the prices of all commodities especially of essential items?